

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

131. COMP.APPL 3/2024

COMP.APPL 34/2024

COMP.APPL 40/2024

In

C.P.(CAA)/209(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.05.2024**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

**Appearance**

For Applicant : Mr. Darius Khambata, Sr. Adv. a/w. Adv. Shyam  
Kapadia, Adv. Shraddha Kedia i/b. Rashmi Kant &  
Partners

For Respondent : Adv. Nitesh Jain a/w. Adv. Vatsala Kumar, Adv.  
Aniruddha Banerji i/b. Trilegal

SECTION 230-232 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

List this matter on **25.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)